

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 252/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6THAUGUST, 2018, 10:30 A.M

| Name of the Company | | PRT Petro Chemicals Pvt.Ltd.-Vs- M S Industries & Forging Pvt.Ltd. | |
|---------------------|--|--|---------------------|
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Men. Manji Bhutani, Adv. Corporate
 Debtor
 Abhishek Sekhar Operational Debtor
 Advocate Creditor
 06.08.18

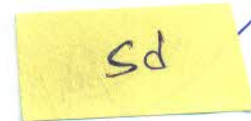
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O R D E R

The Ld. Counsel for the Operational Creditor appeared. The Ld. Counsel for the Corporate Debtor also appeared.

The Affidavit-in-reply is already filed. The Operational Creditor has to file the rejoinder, if any, within three days.

The matter to come up for further consideration on 07-09-2018.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)